

High Court of Karnataka,  
Bengaluru,  
Dated: 4<sup>th</sup> March 2024

**NOTIFICATION NO. HCDB – 50 / 2024**

1. Hon'ble Dr.Justice H.B.Prabhakara Sastry will sit in Court Hall No. 5 at Principal Bench, Bengaluru and Hon'ble Mr.Justice Ramachandra D. Huddar will sit in Court Hall No. 10 at Dharwad Bench at 2.30 PM on Tuesday the 5<sup>th</sup> March 2024 and take up matters pertaining to Principal Bench, Bengaluru as shown in the cause list issued separately, through Video Conferencing.
2. Hon'ble Mr.Justice Suraj Govindaraj will sit in Court Hall No. 16 at Principal Bench, Bengaluru at 2.30 PM on Tuesday the 5<sup>th</sup> March 2024 and take up matters pertaining to Dharwad and Kalaburagi Benches as shown in the cause list issued separately, through Video Conferencing.
3. Hon'ble Mr.Justice Hemant Chandangoudar will sit in Court Hall No. 21 at Principal Bench, Bengaluru, at 2.30 PM on Tuesday the 5<sup>th</sup> March 2024 and take up matters pertaining to Dharwad Bench as shown in the cause list issued separately, through Video Conferencing.
4. Hon'ble Mr.Justice Ravi V. Hosmani will sit in Court Hall No. 4 at Dharwad Bench at 2.30 PM on Tuesday the 5<sup>th</sup> March 2024 and take up matters pertaining to Principal Bench, Bengaluru as shown in the cause list issued separately, through Video Conferencing.
5. Hon'ble Mrs.Justice M.G.Uma will sit in Court Hall No. 6 at Dharwad Bench at 2.30 PM on Tuesday the 5<sup>th</sup> March 2024 and take up matters pertaining to Kalaburagi Bench as shown in the cause list issued separately, through Video Conferencing.
6. Hon'ble Mr.Justice V.Srishananda will sit in Court Hall No. 3 at Kalaburagi Bench at 2.30 PM on Tuesday the 5<sup>th</sup> March 2024 and take up matters pertaining to Dharwad Bench as shown in the cause list issued separately, through Video Conferencing.

7. Hon'ble Mr.Justice Anant Ramanath Hegde will sit in Court Hall No. 29 at Principal Bench, Bengaluru at 2.30 PM on Tuesday the 5<sup>th</sup> March 2024 and take up matters pertaining to Dharwad Bench as shown in the cause list issued separately, through Video Conferencing.
8. Hon'ble Mr.Justice S.Rachaiiah will sit in Court Hall No. 30 at Principal Bench, Bengaluru at 2.20 PM on Tuesday the 5<sup>th</sup> March 2024 and take up matters pertaining to Dharwad Bench as shown in the cause list issued separately, through Video Conferencing.

After completion of the work by the Bench referred to at Sl.No.1 above, Hon'ble Mr.Justice Ramachandra D. Huddar will resume regular work as already notified.

By Order of Hon'ble The Chief Justice

Sd/-  
(M.Chandrashekar Reddy)  
Registrar (Judicial)

C.C. To:

The Addl. Registrar General,  
High Court of Karnataka,  
Dharwad Bench.